

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/14/2016  
NAME OF THE PETITIONER(S) : S.Ganesh and Another  
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>			

S, S. Purushothaman Counsel for Petitioner  
C. Prasanna Venkatesh  
&  
Associates



C.D. MULHERKAR counsel for R-1



ORDER

Counsel representing both the parties are present and stated that the parties are making efforts to reach to some settlement. They sought time for reporting the outcome of the settlement. In case no settlement is reached, the matter will be taken up for final hearing. Put up on 07.07.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)